

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19/07/2019

O.A./260/352/2017

P ROUT
-V/S-
D/O LABOUR AND EMPLOYEMENT

ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr. K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. S.K. Pattnaik

Notes of The Registry	Order of The Tribunal	
	Applicant's counsel submitted that the applicant has got the relief vide order dated 02.08.2017 passed by the Hon'ble High Court in W.P. (C) No.14331 of 2017, copy of which is taken on record. Ld. Counsel for the respondents is present. In view of this, the O.A. is disposed of being infructuous.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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